

| Updated list of Secured Financial Creditors as on 06-02-2026 | | | | | | | | | | Annexure - 1 | | | | | |
|--|---------------------|----------------------------|---------------------|---------------------------|---|-------------------------------------|--|------------------------------|--|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| Jaatvedas Construction Company Private Limited | | | | | Date of commencement of liquidation: 09-09-2025 | | | | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | | | |
| Sr. | Name of Creditor | Details of Claims Received | | Details of Claim Admitted | | | | | | Amount of Contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
| | | Date of Receipt | Amount claimed | Amount of Claim admitted | Nature of Claim | Amount Covered by Security Interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | % share in total amount of claims admitted | | | | | | |
| 1 | HDFC Bank Limited | 09-10-2025 | 4,94,42,789 | 4,94,42,789 | Secured Financial Creditors | 4,94,42,789 | YES | Refer Note 1 | 8.31 | - | - | - | - | - | |
| 2 | Union Bank Of India | 09-10-2025 | 4,64,83,650 | 2,54,78,672 | Secured Financial Creditors | 2,54,78,672 | YES | Refer Note 2 | 4.28 | - | - | 2,10,04,978 | - | - | |
| 3 | ICICI Bank Limited | 04-11-2025 | 1,12,91,981 | 82,90,425 | Secured Financial Creditors | 82,90,425 | YES | Refer Note 3 | 1.39 | - | - | 30,01,556 | - | - | |
| TOTAL | | | 10,72,18,420 | 8,32,11,886 | - | 8,32,11,886 | - | - | 13.98 | - | - | 2,40,06,534 | - | - | |
| Note 1: Security Interest of HDFC Bank Limited (Relinquished) | | | | | | | | | | | | | | | |
| 1. First charge by way of hypothecation of the company's entire stock of raw materials, semi-finished and finished goods, consumable stores, spares including book debts, bill whether documentary or clean, outstanding moneys, receivables and unencumbered plant and machinery both present and future in multiple banking arrangement with Union Bank of India (erstwhile Andhra Bank). OD/CC limit with Andhra Bank is Rs. 25 lakhs | | | | | | | | | | | | | | | |
| 2. Exclusive hypothecation of Tower Crane Model No. MC185A/B | | | | | | | | | | | | | | | |
| 3. Mortgage over Following flats situated at Guduvanchery Tirupporur Road, Nellikuppam, Asvini Amanya (Kanchipuram) – (10 flats) - (This is not for GECL facility) - Flat Nos. 1G, 1H, 2G, 2H in Block No. 1; - Flat Nos. 1G, 1H, 2C, 2D, 2G, 2H in Block No. 2 | | | | | | | | | | | | | | | |
| Note 2: Security Interest of Union Bank of India (Relinquished) | | | | | | | | | | | | | | | |
| 1. Residential Flat No. 1902, C-Wing, Empitre Square, MIDC Pimpri Chinchwad, Pune - 411019 owned by the Company | | | | | | | | | | | | | | | |
| 2. Hypothecation of stocks, book debts etc | | | | | | | | | | | | | | | |
| Note 3: Security interest of ICICI Bank Limited (Relinquished) | | | | | | | | | | | | | | | |
| 1. Hypothecation over financed commercial vehicles, machines or equipment | | | | | | | | | | | | | | | |

